GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:5578 ANSWERED ON:28.04.2015 WELFARE OF SENIOR CITIZENS Kumar Shri P.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the population of Senior citizens is likely to increase drastically over the next few years;
- (b) if so, the details thereof;
- (c) whether Senior citizens are not getting proper care and attention, leading to their admission in old-age homes;
- (d) if so, the details thereof; and
- (e) the reaction of the Government thereto?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

(a) & (b): The population of senior citizens has increase from 7.7 crore (7.5%) to 10.38 crore (8.6%) during 2001-2011. As per the May 2006 Report of Technical Group on Population Projections furnished by the Office of the Registrar General of India, the projection of growth in the population of senior citizens of India up to 2026 is as given below:

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(fig.in crore)
Year Senior Citizens
Projected Population (Crore) As % of total population
2016 11.81 9.3
2021 14.32 10.7
2026 17.32 12.4
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(c) to (e): This Ministry has not conducted may study in this regard. However, the Government has enacted the Maintenance and Welfare of Parents and Senior Citizens Act, 2007 which inter-alia makes maintenance of parents/senior citizens by their children/relatives obligatory and justiciable through Tribunals; provides for revocation of transfer of property by senior citizens in case of neglect by children/relatives; penal provisions for abandonment of senior citizens, medical facilities for senior citizens and protection of life and property of senior citizens.